

THE MINISTER OF WATER RESOURCES (SHRI JANESHWAR MISHRA) : (a) to (f). Information is being collected and will be laid on the Table of the House.

Amrahat Pump Scheme

3515. SHRIMATI KAMAL RANI : Will the Minister of WATER RESOURCES be pleased to state :

(a) the funds allocated for the first phase of Amrahat Pump Scheme under Ghatampur Parliamentary constituency of Uttar Pradesh and the progress achieved so far;

(b) whether Union Government propose to start the second phase of this scheme;

(c) if so, the date from which the said work will be started; and

(d) the funds likely to be allocated by State Government and Union Government under this scheme separately?

THE MINISTER OF WATER RESOURCES (SHRI JANESHWAR MISHRA) : (a) No amount has been allocated during VIII Plan for the first phase of the scheme since the scheme was completed during VII Plan. The ultimate irrigation potential of the scheme was 3.90 thousand hectares which was fully created.

(b) and (c). Second phase of the scheme is yet to be received from the State Government for appraisal/examination in Central Water Commission.

(d) Amrahat Pump Canal State-II is an unapproved scheme and was included in the VIII Plan as a new scheme. An amount of Rs. 5.00 crore was recommended by the Planning Commission during VIII Plan for the execution of the scheme. However, no expenditure on the scheme has been incurred during VIII Plan by the State Government.

Test Report

3516. SHRIMATI, KAMAL RANI : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether sub-standard medicines have been encouraged due to not taking timely action after raids by the Department of Health on the enterprises and shops in Uttar Pradesh;

(b) whether the test report of the raids made in the medicine shops in the year 1994 by the Department of Health has not been received so far;

(c) if so, the reasons therefor;

(d) the number of persons against whom action is being taken on the basis of the Test Report; and

(e) the number of cases lying pending?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SALEEM IQBAL SHERVANI) : (a) to (e). The information is being collected and will be laid on the table of the House.

Maintenance of Canals in U.P.

3517. PROF. OM PAL SINGH NIDAR : Will the Minister of WATER RESOURCES be pleased to state :

(a) whether digging and clearing of canals is undertaken every year in Uttar Pradesh;

(b) if so, the names of such canals in Uttar Pradesh which are cleared fully every year;

(c) whether Seesam and Babul etc. trees have grown up in canals in Uttar Pradesh;

(d) if so, the reasons of coming up of these trees inspite of their cleaning every year; and

(e) the steps being taken by the Government to removing these trees and other filth from the canals?

THE MINISTER OF WATER RESOURCES (SHRI JANESHWAR MISHRA) : (a) to (e). The information is being collected and will be laid on the Table of the House.

12.00 hrs.

PAPERS LAID ON THE TABLE

Notifications under sub-section (4) of section 124 of the Major Port Trusts Act, 1963 and Annual Report and Review by the Government of the Working of the Central Inland Water Transport Corporation Ltd., Calcutta for the year 1994-95 etc.

THE MINISTER OF SURFACE TRANSPORT (SHRI T.G. VENKATRAMAN) (Tindivanam) : Sir, I beg to lay on the Table -

(1) A copy each of the following Notifications (Hindi and English versions) under sub-section (4) of section 124 of the Major Port Trusts Act, 1963 :

(i) G.S.R. 257(E) published in Gazette of India dated the 27th June, 1996 approving the New Mangalore Port Trust Employees (Recruitment Seniority and Promotion) Amendment Regulations, 1996.

(ii) G.S.R. 362(E) published in Gazette of India dated the 13th August, 1996 approving the Visakhapatnam Port Trust Employees (Recruitment, Seniority and Promotion) Amendment Regulations, 1996.

- (iii) G.S.R. 259(E) published in Gazette of India dated the 27th June, 1996 approving the New Mangalore Port Trust Employees (Recruitment, Seniority and Promotion) Amendment Regulations, 1996.
- (iv) G.S.R. 366(E) published in Gazette of India dated the 19th August, 1996 approving the Cochin Port Employees (Conduct) Amendment Regulations, 1996.
[Placed in Library. See No. LT-1049/96]
- (2) A copy each of the following papers (Hindi and English versions) under Sub-Section (i) of section 619A of the Companies Act, 1956 :
- (i) Review by the Government of the working of the Central Inland Water Transport Corporation Limited, Calcutta, for the year 1994-95.
- (ii) Annual Report of the Central Inland Water Transport Corporation Limited, Calcutta, for the year 1994-95, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (3) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.
[Placed in Library. See No. LT-1050/96]
- (4) (i) A copy of the Annual Administration Report (Hindi and English versions) of the Calcutta Port Trust for the year 1995-96.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Calcutta Port Trust, for the year 1995-96.
[Placed in Library. See No. LT-1051/96]
- (5) (i) A copy of the Annual Administration Report (Hindi and English versions) of the Tuticorin Port Trust for the year 1995-96.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Tuticorin Port Trust for the year 1995-96.
[Placed in Library. See No. LT-1052/96]
- (6) (i) A copy of the Annual Report (Hindi and English versions) of the Mumbai Port Trust for the year 1995-96.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Mumbai Port Trust for the year 1995-96.
[Placed in Library. See No. LT-1053/96]
- (7) (i) A copy of the Annual Administration Report (Hindi and English versions) of the Kandla Port Trust for the year 1995-96.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Kandla Port Trust for the year 1995-96.
[Placed in Library. See No. LT-1054/96]
- (8) A copy each of the following papers (Hindi and English versions) under sub-section (2) of section 103 of the Major Port Trusts Act, 1963 :
- (a) (i) Annual Accounts of the Calcutta Port Trust for the year 1995-96, together with Audit Report thereon.
- (ii) Review by the Government on the Audited Accounts of the Calcutta Port Trust for the year 1995-96.
[Placed in Library. See No. LT-1055/96]
- (b) (i) Annual Accounts of the Visakhapatnam Port Trust for the year 1995-96, together with Audit Report thereon.
- (ii) Review by the Government on the Audited Accounts of the Visakhapatnam Port Trust for the year 1995-96.
[Placed in Library. See No. LT-1056/96]
- (c) (i) Annual Accounts of the Kandla Port Trust for the year 1995-96, together with Audit Report thereon.
- (ii) Review by the Government on the Audited Accounts of the Kandla Port Trust for the year 1995-96.
[Placed in Library. See No. LT-1057/96]
- (d) (i) Annual Accounts of the Tuticorin Port Trust for the year 1995-96, together with Audit Report thereon.
- (ii) Review by the Government on the Audited Accounts of the Tuticorin Port Trust for the year 1995-96.
[Placed in Library. See No. LT-1058/96]
- (e) (i) Annual Accounts of the Mumbai Port Trust for the year 1995-96, together with Audit Report thereon.
- (ii) Review by the Government on the Audited Accounts of the Mumbai Port Trust for the year 1995-96.
[Placed in Library. See No. LT-1059/96]
- (9) (i) A copy of the Annual Administration Report (Hindi and English versions) of the Visakhapatnam Port Trust, for the year 1995-96.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Visakhapatnam Port Trust for the year 1995-96.
[Placed in Library. See No. LT-1060/96]
- (10) (i) A copy of the Annual Administration Report (Hindi and English versions) of the Cochin Port Trust, for the year 1995-96.
(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Cochin Port Trust for the year 1995-96.
[Placed in Library. See No. LT-1061/96]
- (11) A copy each of the following papers (Hindi and English versions) under section 5E of the Dock Workers (Regulation of Employment) Act 1948:
- (a) (i) Annual Report of the Mormugao Dock Labour Board, for the year 1995-96, together with Audited Accounts.
(ii) Review by the Government of the working of the Mormugao Dock Labour Board, for the year 1995-96.
[Placed in Library. See No. LT-1062/96]
- (b) (i) Annual Report of the Madras Dock Labour Board, for the year 1995-96, together with Audited Accounts.
(ii) Review by the Government of the working of the Madras Dock Labour Board, for the year 1995-96.
[Placed in Library. See No. LT-1063/96]
- (c) (i) Annual Report of the Visakhapatnam Dock Labour Board, for the year 1995-96, together with Audited Accounts.
(ii) Review by the Government of the working of the Visakhapatnam Dock Labour Board, for the year 1995-96.
[Placed in Library. See No. LT-1064/96]
- (12) (i) A copy of the Annual Report (Hindi and English versions) of the Navik Bhavishya Nidhi (Seamen's Provident Fund Organisation), Mumbai, for the year 1995-96, alongwith Audited Accounts.
(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Navik Bhavishya Nidhi (Seamen's Provident Fund Organisation), Mumbai, for the year 1995-96.
[Placed in Library. See No. LT-1065/96]
- (13) Statement (Hindi and English versions) explaining reasons for not laying the Annual Report and Audited Accounts of the Hooghly

Dock and Port Engineers Limited, for the year 1995-96 within the stipulated period of Nine months after the close of the Accounting year.

[Placed in Library. See No. LT-1066/96]

Annual Report and Review by the Government of the Working of the Water and Power Consultancy Services (India) Ltd. for the year 1995-96 etc.

THE MINISTER OF WATER RESOURCES (SHRI JANESHWAR MISHRA) : Sir, I beg to lay the following papers of the Table :

A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 619A of the Companies Act, 1956 :

- (a) (i) Statement regarding Review by the Government of the working of the Water and Power Consultancy Services (India) Limited for the year 1995-96.
(ii) Annual Report of the Water and Power Consultancy Services (India) Limited for the year 1995-96, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
[Placed in Library. See No. LT-1067/96]
- (b) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Hydrology, Roorkee, for the year 1995-96, alongwith Audited Accounts.
(ii) Statement (Hindi and English versions) regarding Review by the Government of the working of the National Institute of Hydrology, Roorkee, for the year 1995-96.

[Placed in Library. See No. LT-1068/96]

A copy of the Annual Report (Hindi and English versions) of the Narmada Control Authority, Indore, for the year 1995-96, alongwith Audited Accounts.

[Placed in Library. See No. LT-1069/96]

Annual Report and Review by the Government of the Working of the Dental Council of India, New Delhi for the year 1994-95 alongwith statement showing reasons for delay etc.

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SALEEM IQBAL SHERVANI) : Sir, I beg to lay on the Table.

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Dental Council of India, New Delhi, for the year 1994-95, alongwith Audited Accounts.
(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Dental Council of India, New Delhi, for the year 1994-95.